| Annexure-9 | | | | | | | | | | | | | | | |
|--|---|---------------------------|-----------------|----------|-----------|--|-----------|---------|----------|-----------|------------|-------------------------------------|-----------------|--|--|
| Name of the Corporate Debtor: Kunal Structural Developers & Industries Private Limited | | | | | | Date of commencement of CIRP: 23.05.2022 | | | | | | List of creditors as on: 13.08.2022 | | | |
| | | | | | | | | | | | | | | | |
| | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | | D | tails of claim admitted | | | Amount | Amount | Amount | Amount | Remarks, if any | | |
| | | Date of receipt | Amount claimed | Amount | Nature of | Amount | Amount | Whether | % of | of | of any | of claim | of claim | | |
| | | of claim | [Amount in Rs.] | of claim | claim | covered | covered | related | voting | contingen | mutual | not | under | | |
| | | | | admitted | | by | by | party? | share in | t claim | dues, that | admitted | verificatio | | |
| | | | | | | security | guarantee | | CoC | | may be | | n | | |
| | | | | | | interest | | | | | set-off | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | NIL | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | - | - | | - | | | - | - | - | | - | | |